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C.A.No. 4594 OF 1995  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
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ITEM No.104 Court No.8 SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.4594 OF 1995@@  
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Mahila Bajrangi (Dead) Through L.Rs. & Ors. Appellant (s)

VERSUS

Badri Bai & Anr. Respondent (s)

( With appln. for permission to place addl. documents on  
record and exem. from filing OT and with office report )

Date : 10/12/2002 This/These matter(s) was/were called  
on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. S.K. Gambhir, Sr.Adv.  
Mr. H.K. Puri,Adv.

For Respondent (s) Mr. U.N. Bhachawat, Sr.Adv.  
Mr. Alok Bhachawat,Adv.  
Ms. Anjali Doshi,Adv.  
Ms. Ruchi Kohli,Adv.  
Mr. Sushil Kumar Jain,Adv.

Upon hearing counsel the Court made the following  
O R D E R

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.SP2

Mr. S.K. Gambhir, learned senior counsel started  
his arguments at 11.30 AM and concluded at 12.50 PM.  
Thereafter, Mr. U.N. Bhachawat, learned senior counsel  
made his submissions upto 2.45 PM. After that, Mr. S.K.  
Gambhir, learned senior counsel argued in rebuttal till 3.00  
PM.

Hearing concluded.  
Judgment reserved.

.SP1

(Neena Verma)  
Court Master

(K.K. Chadha)  
Court Master